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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1529/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Dharti Dredging & Infrastructure Ltd. (DDIL)
V/s
Essar Projects India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| | Dhvani Shah a/w Snati K. i/b Cyril Amarchand Mangaldas for Corporate Debtor | |  |
|--|--|--|--|

ORDER
CP No. 1529/ I&BP/NCLT/MB/MAH/2017

Petitioner is absent and Respondent is present.

List this matter for hearing on 17.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)